

**FORM 7**  
**[THE DESIGNS ACT, 2000]**  
**REQUEST FOR SEARCH**  
(See section 18)

When registration number is not supplied

<sup>3</sup>[For Fee see First Schedule]

<sup>4</sup>Insert number of class.

I hereby request that a search may be made in Class<sup>A</sup>..... in respect of the design (annexed hereto in duplicate) and that I may be given such information as I may be entitled to under section 18 of the Designs Act, 2000.

Address for service in India is—

.....  
.....

Dated this..... day of .....20.....

<sup>6</sup>To be signed by the applicant or authorised agent.

(Signed)<sup>B</sup>.....

Address.....

To  
The Controller of Designs,  
The Patent Office,